

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4176**  
ANSWERED ON 19<sup>TH</sup> MARCH, 2020

**INTRODUCTION OF RF TAG ON VEHICLES**

4176. SHRI REBATI TRIPURA:  
SHRI MANOJ TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any proposal to make installation of Radio Frequency (RF) tag on vehicles mandatory in near future and if so, the details thereof; and  
(b) the details of implementation procedure and the time limit set for the purpose?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

**(SHRI NITIN JAIRAM GADKARI)**

(a) &(b) As per the Gazette notification G.S.R. 1361(E) dated 02.11.2017, all new motor vehicles under category M & N, sold after 1st of December 2017 are required to be fitted with FASTag by the manufacturer of the vehicle or its authorized dealer. Further, as per notification G.S.R. 1081(E) dated 02.11.2018, Government has made it mandatory to affix FASTag for vehicles under National Permit (N/P) from 1st of October 2019.

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